

Shri Srichand Goel:
Shri Jagannath Rao Joshi:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that there are five categories of Government employees in the matter of allotment of Government-built accommodation to its employees up-to the basic pay of Rs. 1300;

(b) whether it is also a fact that in the seven sectors built and allotted in Ramakrishna Puram so far, sufficient accommodation has been provided for the employees entitled Types I and II but very little accommodation exists for its employees entitled to Types III, IV and V; and

(c) if so, the reasons for not providing sufficient accommodation for Government employees entitled for Types III, IV and V accommodation?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) Yes.

(b) and (c). No. 1908 quarters of types III and IV and 138 of type V have been constructed, and 576 more quarters of types III and IV are under construction in Ramakrishna Puram.

The over-all percentage of satisfaction in respect of demand for quarters in Types I to V is as follows at present:

Type I	..	52
Type II	..	33
Type III	..	32
Type IV	..	50
Type V	..	47

More attention has correctly been paid to the provision of quarters for the lowest bracket of Government employees. The percentage of satisfaction in respect of Types III-V compares favourably with that for Type II.

Jurisdiction of commissioner for Schedules Castes and Scheduled Tribes

5638. Shri P. R. Thakur:
Shri A. K. Kisku:

Will the Minister of Social Welfare be pleased to state:

(a) whether constitutional jurisdiction of the Commissioner for Scheduled Castes and Scheduled Tribes covers both the Centre and the States in regard to his special responsibilities;

(b) if so, the reasons for the persistent refusal of the State Government to furnish him the necessary information for the discharge of his responsibilities; and

(c) whether Government propose to take any steps to rectify this position?

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha): (a) Yes.

(b) No case of refusal has come to Government's notice.

(c) Does not arise.

Housing Problem

5639. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether foreign missions in India have been consulted in the matter of solving the housing problem in the country;

(b) if so, the salient features of the data supplied in this connection; and

(c) whether any comprehensive plan has been drawn up in the matter?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) No.

(b) Does not arise.

(c) A number of housing schemes, have already been formulated by this Ministry which are being implemented by the Governments of the States and the Union Territories in